## GOVERNMENT OF INDIA WATER RESOURCES, RIVER DEVELOPMENT AND GANAGA REJUVENATION LOK SABHA

UNSTARRED QUESTION NO:4151
ANSWERED ON:18.12.2014
RIVER POLICY
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## Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANAGA REJUVENATION be pleased to state:

- (a) whether the Government has assessed the need to establish the principles of river and sewer separation;
- (b) if so, the steps taken by the Government to formulate national river policy on the basis of the common and equal right to river water principle; and
- (c) the details of domestic and foreign water processing companies working in India?

## **Answer**

THE MINISTER OF STATE FOR WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (PROF.SANWAR LAL JAT)

- (a) River and sewer separation is necessary to preserve the quality of river water and aquatic life.
- (b) The National Water Policy, 2012 has recognized the importance of Water as a "Common-Pool community resource" and its management by the State, under public trust doctrine to achieve food security, livelihood and equitable and sustainable development for all.
- (c) Ministry of Water Resources, River Development and Ganga Rejuvenation does not maintain details of domestic and foreign water processing companies working in India.